

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SSPECIAL LEAVE PETITION (CIVIL) Diary No(s). 11393/2017

BHAGAT RAM AND ANR . ETC.

Petitioner(s)

VERSUS

THE STATE OF HARYANA AND ORS
(Office report on default)

Respondent(s)

Date : 16-01-2018 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
[IN CHAMBER]For Petitioner(s) Ms. Divya Garg, Adv.
Mr. Uday Ram Bokadia, Adv.
Mr. Sonal Jain, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E RAt the request of the learned counsel for the
petitioners, six weeks' time is granted to file the
requisite Court fee in the Registry.(MADHU BALA)
COURT MASTER (SH)(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER